Declaration of Assets and Liabilities

Year: 2023-2024

-4040(Kallo) Basudeo Krishna, son of Sri Chandreshwar Prasad aged 46 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Private Secretary give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

> A. Details of movable assets

| Sr. pyNo. | Description | in joint name indicating the Self | Spouse Name(S) Prity Kumari | Dependant- 1 Name Aarohi Kumari (Minor) | Dependant- 2 Name Anaya Kumari (Minor) | Dependant 3 Etc. Name |
|--------------|--|--|--|---|--|-----------------------|
| (i) (ii) | Cash Deposits in Bank, Financial Institutions And Non-Banking Financial Companies | 10000/- 1. SBI A/c-10839484937 (Rs.20,000/-) 2. BOB, Kanti Factory Road, Patna A/C-48040100005242 (Rs. 5,000/-) 3. Union Bank Indira Bhawan, Patna, A/C-52010122 23550 30 (Rs. 3,000/-) | SBI 1. A/c- 204174727 67 Amount- Rs.8,000/- | Nil | Nil | Nil |
| (iii) | Bonds, Debentures and Shares in companies | Sip 4000/ Per month | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC policies, etc. | LIC Policy Amount- 7010.26/ (Quarterly) | LIC Policy Amount- 7304.74/ (Quarterly) | SSY Deposit 4,000/- Per Month | SSY Deposit 4,000/- Per Month | |
| (v) | Motor Vehicles (details of make, etc.) | Two Wheeler BR-01CE 9917 (Bajaj Pulsar) Two Wheeler | | | <i>n</i> | |
| (vi) | Jewellery (give details of weight and value) | Nil | Gold- 100grm. | Nil | Nil | Nil |
| (vii) | Other assets, such as values of claims/interes ts | Nil | Nil | Nil | Nil | Nil |

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|--|---|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value | Hindu Joint family not yet clearly seprated | 1 Kattha Land, Vidya Nagar, Beur, Patna. | Nil | Nil | Nil |
| (ii) | Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value | Nil | Nil | Nil | Nil | Nil |
| (iii) | Buildings(Commercial and residential) -Location(s) -Survey/door Nil number(s) -Extent(Total measurment) -Current market value | | Nil | Nil | Nil | Nil |
| (iv) | House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value | ocation(s) urvey/door mber(s) xtent(Total easurment) | | Nil | Nil | Nil |
| (v) | Others(Such as interest | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

| Sr. No. | Description | Name & Address of Bank/Financial Institutions(s)/Department(s) | Amount outstanding as on 31.03.2024 | | |
|------------|---|--|---|--|--|
| (a) | (i) Loan from Banks | House Loan BOB, Kanti Factory Road, Patna Top up Loan | Rs. 31.5 Lakh Rs. 8.29 Lakh Total= 39.79 Lakh | | |
| | (ii) Loan from financial institutions | Nil | Nil | | |
| | (iii)Government Dues: (a) dues to departments dealing with government accommodation | Nil | Nil | | |
| | (b) dues to departments dealing with supply of water | Nil | Nil | | |

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| | (c)dues to departments | Nil | Tell(c)or is | Nil |
|-----|------------------------------|----------------|--------------------|--------------------|
| | dealing with supply of | | Tridezii m | |
| | electricity | | Teles as | |
| | (d) dues to departments | Nil | and tribing to | Nil |
| | dealing with telephones | | | - de colonies |
| | (e) dues to departments | | | fir lands returned |
| | dealing with government | Nil | and more | Nil |
| | transport(including aircraft | | and the second | |
| | and helicopters) | | 100 | |
| | (f)Other dues, if any | Nil | -Rose | Nil |
| (b) | (i)Income Tax including | | Profession Control | |
| | surcharge[Also indicate the | | | |
| | assessment year upto | | | |
| | which income Income Tax | Nil | | Nil |
| | Return filed. Give also | 2023-2024 | | |
| | Permanent Account | PAN- BAOPK 901 | 2M | |
| | Number(PAN)] | | | |
| | (ii)Wealth Tax[Also | | | |
| | indicate the assessment | Nil | | Nil |
| | year upto which Wealth | | | |
| | Tax Return filed.] | | | |
| | (iii)Sales Tax[Only in case | Nil | | Nil |
| | of proprietary business] | | | |
| | (iv)Property Tax | Nil | | Nil |

C. Personal Detail

Note:

| GPF/CPF/PRAN No. :- | | PTS/BLA-1215 | | | 15 | 6Plasteri | | | | | | | |
|---------------------|----|--------------|------|---|----|-----------|---|------|---|--|--|--|--|
| Gender | :- | Male | | | | | | | | | | | |
| Date of Birth | :- | 0 | 5 | 0 | 9 | 1 | 9 | 7 | 8 | | | | |
| Class/Group | :- | C | | | | | | | | | | | |
| Cadre | : | Steno cadre | | | | | | | | | | | |
| Home District | :- | Sah | arsa | | | | | Heim | | | | | |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Basudeo & Seshine

Name of Employee: BASUDEO KRISHNA

Place: Patna. Designation: Private Secretary

Date: 13.02.2024 Department: Bihar Legislative Assembly Secretariat

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper withcomputertyped (single side) in prescribed formate.